Title: Introduction of the Constitution (Ninety-First Amendment) Bill,2000.(Amendment of Articles 55,81,82,170,330 and 332)

(Amendments of articles 55, 81, 82, 170, 330 and 332)

THE MINISTER OF LAW, JUSTICE AND COMPANYAFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce the Bill.

----